NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP No.190/BB/ 2017	-	For filing addl. information as required	252(3)	Offshore Holdings Pvt. Ltd. Vs ROC
		by Registry		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
32,	DEVIKA SATHY	APPLicant ANARAYANA	Karko Galte W
	9620	698482	

ORDER

PCS for Petitioner Company is present. She has filed memorandum alongwith documents. Issue notice to ROC-Karnataka, Bangalore. Registry to prepare notice, PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on ROC-Karnataka, Bangalore alongwith Petition copy and annexure if not already served. List it on 19/12/2017.

Member (T)

Member (J)